

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 2000
TO BE ANSWERED ON 10.12.2015

SCHEMES OF RENEWABLE ENERGY FOR RURAL AREAS

2000. SHRI GODSE HEMANT TUKARAM:
SHRI RAJU SHETTY:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of the schemes/programmes being implemented by the Government for providing electricity using renewable energy sources including solar energy in remote and rural areas in the county;
- (b) the total number of villages identified for electrification during the current year and the next two years in the country, State/UT-wise ;
- (c) the total funds sanctioned and utilised by various State Government for the purpose during the last three years and the current year, State/UT-wise;
- (d) the time by which all such remote villages in the country are likely to be electrified; and
- (e) the details of subsidies being provided to consumers in rural areas under each scheme,-wise, State/UT-wise?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY
(INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a): Following programmes are being implemented for providing Off grid renewable Energy systems to remote and rural areas in the country:

(i) MNRE is providing Central Financial Assistance under Off-grid and Decentralized Solar Programme for setting up Solar PV systems in remote and rural areas.

(ii) Ministry of Power is implementing Decentralized Distributed Generation (DDG) programme under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) for providing Renewable Energy systems to un-electrified villages/habitations (UEVs) where grid connectivity is either not feasible or not cost effective. DDG can be from conventional or renewable sources such as biomass, biofuels, biogas, Mini hydro, solar etc.

(b): 3,124 villages across the country have been identified for providing Renewable Energy systems through DDG as on date based on information received from States. State-wise list of 3,124 UEVs is enclosed as Annexure- 1.

(c): Year-wise sanction of funds and utilization of funds in the last 3 years is enclosed as Annexure -2 and Annexure -3 respectively

(d): All such remote villages in the country are proposed to be provided with Renewable Energy systems before 1st May, 2018.

(e): Following are the subsidies being provided to the consumers in rural areas :

(i) MNRE provide 30 % capital subsidy under Off grid and decentralised Solar PV scheme.

(ii) In all the DDG projects, there is a provision of free service connection to all BPL Households. However in case of APL Households only access to electricity is given and they are required to apply for connection by paying the prescribed charges fixed by the respective states.

Annexure 1

**Annexure 1 referred to in reply to Part (b) of the Lok Sabha Unstarred Question
No.2000 for answer on 10.12.2012**

State-wise list of 3,124 Remote Villages identified for electrification during next two years		
S. No	State	Villages
1	Odisha	211
2	Assam	1832
3	Jharkhand	473
4	Arunachal Pradesh	124
5	Chhattisgarh	150
6	Rajasthan	152
7	Madhya Pradesh	153
8	Uttarakhand	20
9	Karnataka	9
	Total	3124

Annexure 2

**Annexure 2 referred to in reply to Part (c) of the Lok Sabha Unstarred Question
No.2000 for answer on 10.12.2012**

State	Type of Project	No. of Projects	Sanctioned Amount (Rs.in Lakhs)	Villages/Hamlets Covered (Nos.)
FY 2012-13				
Telangana	SPV	20	527.56	40
Uttarakhand	Small Hydro	1	210.35	3
FY 2012-13		21	737.91	43
FY 2013-14				
Andhra Pradesh	SPV	214	5234	214
Jharkhand	SPV	43	2090.91	89
Rajasthan	SPV	10	428.11	10
Meghalaya	SPV	3	389.40	3
Karnataka	Wind & Solar PV (Hybrid)	93	3589.86	204
Kerala	SPV	15	531.83	15
Madhya Pradesh	SPV	7	278	7
Rajasthan	SPV	32	1463	32
Chhattisgarh	SPV	80	2431	81
Odisha	SPV	7	197	7
FY 2013-14		504	16633.11	662
DDG projects could not be sanctioned in FY 2014-15				
FY 2015-16				
Madhya Pradesh	SPV	53	2490.55	141
Chhattisgarh	SPV	382	10573.96	382
Odisha	SPV	7	457.68	10
Assam	SPV	15	844.84	15
Andhra Pradesh	SPV	165	2209.39	165
FY 2015-16		622	16576.42	713

Annexure 3

**Annexure 3 referred to in reply to Part (c) of the Lok Sabha Unstarred Question
No.2000 for answer on 10.12.2012**

Year-wise total amount released under DDG projects to States

(Rs. in lakhs)

Name of State	FY 2012-13	FY 2013-14	FY 2014-15	FY 2015-16
Adnhra Pradesh	498.17	947.41	139.16	
Bihar		1094.92		
Chhattisagrh		935.65	1312.6	
Uttaranchal		127.14	148.34	
Madhya Pradesh			493.3	379.7
Total	498.17	3105.12	2093.4	379.7